

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 9

CP (IB) No. 235/Chd/Pb/2020

Under Section 9, IBC 2016

In the matter of:-

S K M Cotton Company

.....Petitioner/Operational Creditor

Vs.

Ahuja Cotspin Pvt. Ltd.

.....Respondent/Corporate Debtor

Present :

Mr. Vishav Bharti Gupta Advocate for the petitioner-operational creditor.
Mr. Vaibhav Sahni, Advocate for the respondent-corporate debtor.

Last opportunity is granted for making compliance of last order. Let the same be done before the next date of hearing. List the matter before Regular Bench on 12.10.2023.

Sd/-

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

(Harnam Singh Thakur)
Member (Judicial)

September 6, 2023

Vriti